

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 88 of 2013

Dated : 8th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Poorva Singal
Mr. Anushree Bandnan**

**Counsel for the Respondent(s) : Mr. Aditya Mukherjee for R-4
Mr. R.B. Sharma for R-3
Mr. Alok Shankar for R-2
Mr. Aashish Gupta**

ORDER

On the point of preliminary objection raised by the learned Counsel for the Respondents with regard to the maintainability of the Appeal, we have heard the learned Counsel for both the parties. They have also filed their respective written notes on the question of maintainability.

Post the matter for further hearing on **15.11.2013**.

**(V.J. Talwar)
Technical Member
js/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**